

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

ALLAHABAD

Allahabad : Dated this 8th day of June, 2001.
Civil Contempt Application No. 60/2001.
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In
Original Application No. 821 of 1992.

CORAM :-

Hon'ble Mr. Justice RRK Trivedi, V.C.

Hon'ble Maj Gen KK Srivastava, A.M.

Punnoo Lal S/o Shri Bachchu Lal,

Resident of 48, Matiyara

P.O. Daraganj, Allahabad

PIN-211006.

Retired as HSG-I, HS RMS 'A' Division ,Allahabad.

(Sri Punnoo Lal, Applicant in Person)

..... .Applicant

Versus

1. Sri BN Som,

Director General Posts,

Dak Bhawan, New Delhi-1.

2. Sri R Ganeshan,

Chief Post Master General U.P. Circle,

Lucknow.

3. Sri PK Tripathi,

Director Postal Services, Office of

CPMG UP Circle, Lucknow.

4. Sri Banarsi Lal,

Senior Supdt. RMS 'A' Division, Allahabad.

(Sri Satish Chaturvedi, Advocate)

..... .Respondents

O R D E R (O_r_a_1)

By Hon'ble Mr. Justice RRK Trivedi, V.C.

By this application filed under Section 17 of the Administrative Tribunals Act, 1985, the applicant has prayed for initiating proceedings of contempt against the respondent nos.1 to 4.

2. Sri Pankaj Srivastava, briefholder of Sri Satish Chaturvedi, counsel for the respondents submitted that the order has been complied with and the representation of the applicant has been decided and he has been granted benefit of promotions. Sri Punnoo Lal on the other had submitted that the benefits granted are not complete and still one promotion has not been granted to him from the due date. In our opinion since the representation has been decided and the benefits found due to the applicant have been granted, the case of contempt is not made out. If the applicant is still dis-satisfied, he may raise a claim by filing a fresh OA. The application is dismissed. Notices issued are discharged. No costs.



Member (A)



Vice Chairman

Dube/